

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 959/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JASPAL

Respondent(s)

Date : 25-10-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr Jamnesh Kumar, Adv.
Mr. Himanshu Shekhar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court and Trial
Court. Reminder be issued.

List again on 24.1.2020.

ANIL LAXMAN PANSARE
Registrar